

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2085
ANSWERED ON:18.12.2013
DELHI APARTMENT OWNERSHIP ACT
Agarwal Shri Jai Prakash

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) Whether the Delhi Apartment Ownership Act, 2011-13 is under consideration of the Government,
- (b) if so, the details thereof;
- (c) whether the said Act has been finalized;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor and the time by which it is likely to be finalized?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI)

(a) to (e) The Delhi Apartment Ownership Act, 1986 enacted on 1.12.1987 is still in force. This Act has not been superseded by a new Act so far and a precise time-frame for introduction of a new Bill cannot be given at this stage.